[Translation]

Import of Coal

1489. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of ENERGY be pleased to state:

- (a) whether the Electricity Boards of Southern States have sought approval of the Union Government to import coal; and
- ib) if so, the details thereof including the quantity of coal likely to be imported by each State and the time by which the proposals are likely to be approved?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) and (b) Yes, Sir; the Govt, of Tamil Nadu had approached the Centril Govt. for one time import of 5 lakh tonnes of coal free of import duty for building up of coal stocks at the power plants of Tamil Nadu Electricity Board. Through coordinated efforts of Department of Coal, Railways. Ministry of Surface Transport and other agencies, the despatches of coal to TNEB power plants stepped up. In view of the fact that the coal stock position at the power stations of TNEB had improved substantially and also in view of the difficult balance of payment position, the proposal for import of coal was not agreed to.

Caprolectum Plant of Gujarat State Fertilizer Company Limited

1490. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Union Government have decided to give Rs. 500 crores to the Gujarat State Fertilizer Company Limited for establishing a caprolactum Plant:
- (b) if so, whether arrangements have been made to seek the co-operation of Switzerland. Poland and Germany for this plant; and

(c) what will be the capacity of this plant and the time by which it will start functioning?

THE MINISTER OF PETRO-LEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRA-KASH MALAVIYA): (a) to (c) Gujarat State Fertilizer Company Ltd. has been issued a letter of intent for expansion of their existing capacity for manufacture of caprolactum by 100,000 TPA in 1987. Normally such big projects take 5 to 7 years in implementation after various Government's approvals.

Gujarat State Fertilizer Company Limited is a State Govt. Public Sector Undertaking and as such the question of granting of any amount to the company by the Union Government for establishing a particular project does not arise. However, technical collaboration with Polish and German companies has been approved.

[English]

Power Shortage in Gujarat

1491 S HRI PRAKASH KOKO BRAHMBHATT: Will the Minister of ENERGY be pleased to state:

- (a) whether any action plan has been prepared by the Union Government to improve power generation; and
- (b) if so the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b) The energy generation target for the year 90-91 has been fixed as 271250 million units, which represents an increase of 10.65 per cent over the actual generation of 245141 million units achieved during 1989-90. The Statewise details are given in the attached statement.

STATEMENT

The State-wise energy generation target for the year 1990-91

Name of the State/System/UT										Target (MU)
B.B.M.B										11160
Delhi										6440
Jammu & Kashmii	r .									3118
Himachal Pradesh				,						1921
Haryana										3510
Rajasthan										7709
Punjab										10118
Uttar Pradesh .										41193
Gujarat										19720
Maharashtra										36884
Madhya Pradesh										31045
Andhra Pradesh										27524
Karnataka.			,							11085
Kerala										5205
Tamil Nadu								,		22805
Bihar										4438
Orissa										4883
West Bengal										12505
D.V.C.										6700
Sikkim										48
Assam										1540
Meghalaya		•			,					1094
Tripura										195
	•	•	•							410
Manipur All India	•	•								271250

Railway System in Gujarat

1492. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Gujarat Government have submitted various plans to the Union Government to improve the railway system in that State:
- (b) if so, the details thereof;

- (c) whether the Union Government have cleared the same; and
- (d) if so, the expenditure involved in this regard and the projects being undertaken in the first phase?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) No. Sir.

(b) to (d) Do not arise.